

PART-V**NOTIFICATION**Dated Kohima, the 10th June 2024.

NO.LAW/BILL/23-16/2022 :: The Nagaland Appropriation (No.2) Act, Act No.3 of 2024 duly assented by the Hon'ble Governor on 1st March 2024 is hereby published for general information.

Sd/-

THEJANGU-U KIRE

Secretary to the Govt. of Nagaland.

THE NAGALAND APPROPRIATION (NO.2) ACT, 2024An
Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2025.

It is hereby enacted in the Seventy Fifth year of the Republic of India as follows.

Short Title and Commencement

1. This Act may be called the **Nagaland Appropriation (No. 2) Act, 2024.**

**Withdrawal of
₹ 23727,87,11,000/-
(Rupees twenty three
thousand seven
hundred twenty
seven crore eighty
seven lakh eleven
thousand only) from
and out of the
Consolidated Fund of
the State of Nagaland
for the Financial year
2024-25.**

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied sums not exceeding those specified in column (5) of the Schedule amounting in the aggregate to the sum of ₹ 23727,87,11,000/- (Rupees twenty three thousand seven hundred twenty seven crore eighty seven lakh eleven thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2025 in respect of services specified in column (1) of the Schedule.

Appropriation

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2025.

SCHEDULE
THE NAGALAND APPROPRIATION (NO.2) ACT, 2024

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total	
1		2	3	4	5
1	State Legislature	REVENUE	3869.60	147.45	4017.05
		CAPITAL	770.91		770.91
2	Head of State	REVENUE		976.71	976.71
3	Council of Ministers	REVENUE	1117.25		1117.25
4	Administration of Justice	REVENUE	3422.72	1207.74	4630.46
		CAPITAL	2311.25		2311.25
5	Election	REVENUE	3907.98		3907.98
		CAPITAL	352.00		352.00
6	Land Revenue	REVENUE	132.41		132.41
7	State Excise	REVENUE	2781.70		2781.70
		CAPITAL	145.00		145.00
8	Sales Tax	REVENUE	2291.82		2291.82
		CAPITAL	450.00		450.00
9	Taxes on Vehicle	REVENUE	1807.93		1807.93
		CAPITAL	400.00		400.00
10	Public Service Commission	REVENUE		861.33	861.33
11	District Administration	REVENUE	20394.48		20394.48
12	Treasuries and Accounts Administration	REVENUE	6469.82		6469.82
		CAPITAL	200.00		200.00
13	Village Guards	REVENUE	5611.02		5611.02
		CAPITAL	300.00		300.00
14	Jails	REVENUE	6613.14		6613.14
		CAPITAL	450.00		450.00
15	Lokayukta	REVENUE		1185.69	1185.69
16	State Guest Houses	REVENUE	1959.64		1959.64
17	State Lotteries	REVENUE	389.64		389.64
18	Pensions and Other Retirement Benefits	REVENUE	355705.09		355705.09
19	Rajya Sainik Board	REVENUE	423.38		423.38
20	Relief, Rehabilitation etc.	REVENUE	120.00		120.00

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
21	Relief of Distress caused by Natural Calamities	REVENUE	5478.00	5478.00
		CAPITAL	200.00	200.00
22	Civil Supplies	REVENUE	4305.82	4305.82
		CAPITAL	330.93	330.93
23	Loans to Government Servants	REVENUE	0.01	0.01
		CAPITAL	35.00	35.00
24	Small Savings	REVENUE	8.00	8.00
25	Land Records and Survey	REVENUE	3023.77	3023.77
		CAPITAL	250.00	250.00
26	Civil Secretariat	REVENUE	34141.29	34141.29
		CAPITAL	13503.76	13503.76
27	Planning Machinery	REVENUE	4842.34	4842.34
		CAPITAL	64366.73	64366.73
28	Civil Police	REVENUE	185393.81	185393.81
29	Stationery and Printing	REVENUE	3299.52	3299.52
		CAPITAL	230.00	230.00
30	Administrative Training Institute	REVENUE	893.49	893.49
		CAPITAL	145.00	145.00
31	School Education	REVENUE	193224.37	193224.37
		CAPITAL	30943.88	30943.88
32	Higher Education	REVENUE	23441.49	23441.49
		CAPITAL	6715.00	6715.00
33	Youth Resources and Sports	REVENUE	4259.97	4259.97
		CAPITAL	200.00	200.00
34	Art and Culture and Gazetteers	REVENUE	2777.33	2777.33
		CAPITAL	62.00	62.00
35	Medical, Public Health and Family Welfare	REVENUE	92053.91	92053.91
		CAPITAL	3642.51	3642.51
36	Urban Development	REVENUE	3860.50	3860.50
		CAPITAL	12986.81	12986.81
37	Municipal Administration	REVENUE	10473.84	10473.84
		CAPITAL	24490.42	24490.42

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
38	Information and Public Relations	REVENUE	4453.92	4453.92
		CAPITAL	200.27	200.27
39	Tourism	REVENUE	2047.58	2047.58
		CAPITAL	300.00	300.00
40	Employment and Craftsmen Training	REVENUE	3944.85	3944.85
		CAPITAL	100.00	100.00
41	Labour	REVENUE	1171.97	1171.97
		CAPITAL	134.00	134.00
42	Rural Development	REVENUE	159682.57	159682.57
		CAPITAL	440.00	440.00
43	Social Security and Welfare	REVENUE	39763.83	39763.83
		CAPITAL	993.04	993.04
44	Evaluation	REVENUE	1128.97	1128.97
		CAPITAL	250.00	250.00
45	Co-operation	REVENUE	2608.27	2608.27
		CAPITAL	95.20	95.20
46	Statistics	REVENUE	5310.09	5310.09
		CAPITAL	235.00	235.00
47	Legal Metrology and Consumer Protection	REVENUE	1307.99	1307.99
		CAPITAL	70.00	70.00
48	Agriculture	REVENUE	56389.54	56389.54
		CAPITAL	800.00	800.00
49	Soil and Water Conservation	REVENUE	6826.24	6826.24
		CAPITAL	675.00	675.00
50	Animal Husbandry and Dairy Development	REVENUE	13958.19	13958.19
		CAPITAL	350.00	350.00
51	Fisheries	REVENUE	10533.36	10533.36
		CAPITAL	260.00	260.00
52	Forest, Environment and Wildlife	REVENUE	13847.42	13847.42
		CAPITAL	8149.49	8149.49
53	Industries	REVENUE	12469.09	12469.09
		CAPITAL	205.00	205.00

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
54	Mineral Development	REVENUE	3983.80	3983.80
		CAPITAL	477.50	477.50
55	Power	REVENUE	81756.52	81756.52
		CAPITAL	2108.59	2108.59
56	Road Transport	REVENUE	10052.75	10052.75
		CAPITAL	628.00	628.00
57	Housing Loans	REVENUE	0.01	0.01
		CAPITAL	21.52	21.52
58	Roads and Bridges	REVENUE	42803.73	42803.73
		CAPITAL	31203.00	31203.00
59	Water Resources	REVENUE	4511.38	4511.38
		CAPITAL	28153.56	28153.56
60	Water Supply	REVENUE	11812.45	11812.45
		CAPITAL	6310.35	6310.35
61	Special Development Programme	CAPITAL	1200.00	1200.00
62	Civil Administration Works	REVENUE	1019.43	1019.43
		CAPITAL	1816.17	1816.17
63	Science, Technology, Ecology and Environment	REVENUE	457.61	457.61
		CAPITAL	154.79	154.79
64	Housing	REVENUE	17963.76	17963.76
		CAPITAL	2515.70	2515.70
65	State Council of Educational Research and Training	REVENUE	9228.45	9228.45
		CAPITAL	2912.50	2912.50
66	Sericulture	REVENUE	2551.04	2551.04
		CAPITAL	40.00	40.00
67	Home Guards	REVENUE	3862.15	3862.15
		CAPITAL	330.00	330.00
68	Police Engineering Project	REVENUE	2480.91	2480.91
		CAPITAL	936.11	936.11
69	Fire and Emergency Services	REVENUE	4775.56	4775.56
		CAPITAL	1073.90	1073.90

(Rs. in Lakhs)

Demand/Appropriation, Service & Purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total
1	2	3	4	5
70	Horticulture	REVENUE	5918.70	5918.70
		CAPITAL	300.00	300.00
71	Parliamentary Affairs	REVENUE	264.00	264.00
72	Land Resources Development	REVENUE	5199.23	5199.23
73	State Institute of Rural Development	REVENUE	683.63	683.63
		CAPITAL	230.00	230.00
74	Mechanical Engineering	REVENUE	5865.89	5865.89
		CAPITAL	100.00	100.00
75	Servicing of Debt	REVENUE		136885.03
		CAPITAL		424301.90
76	Women Welfare	REVENUE	1349.58	1349.58
77	Development of Underdeveloped Areas	REVENUE	2076.41	2076.41
		CAPITAL	1000.00	1000.00
78	Technical Education	REVENUE	3319.43	3319.43
		CAPITAL	262.00	262.00
79	Border Affairs	REVENUE	302.24	302.24
		CAPITAL	300.00	300.00
80	State Information Commission	REVENUE		363.14
81	Information Technology and Communication	REVENUE	807.48	807.48
		CAPITAL	156.00	156.00
82	New and Renewable Energy	REVENUE	675.13	675.13
		CAPITAL	230.00	230.00
Grand Total :		1806858.12	565928.99	2372787.11
REVENUE :		1547660.23	141627.09	1689287.32
CAPITAL :		259197.89	424301.90	683499.79

**THE NAGALAND APPROPRIATION (NO.2)
BILL, 2024**

(As passed by the Nagaland Legislative Assembly on the 1st March, 2024)

This Bill was passed by the Nagaland Legislative Assembly on 01.03.2024
and certified that this is a Money Bill.

Kohima,
The 1st March, 2024

Sd/-
SHARINGAIN LONGKUMER
SPEAKER
Nagaland Legislative Assembly

I assent to this Bill

Kohima,
The 1st March, 2024

Sd/-
LA GANESAN
GOVERNOR

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SPEAKER
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